

Kulukkallur Station

298. Shri Vasudevan Nair: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a new Railway Station is proposed to be opened at Kulukkallur between Vallapuzha and Cherukara Railway Stations in Kerala and

(b) if so, when that project is expected to be completed?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). It has recently been decided to provide a contractor-operated Halt station at Kulukkallur between Vallapuzha and Cherukara Railway stations on Southern Railway and that Railway has been asked to take further necessary action in the matter early.

Resettlement of Landless Labourers from Kerala in Bhopal

299. Shri Vasudevan Nair: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have received representations from the Kerala settlers near Bhopal, Madhya Pradesh regarding the hardships they are undergoing;

(b) if so, the nature of their complaints; and

(c) the action taken by the State Government and the Central Government to meet their demands?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir

(b) The main demands put forward in their representations were (1) provision of adequate medical facilities, (2) opening of a High School, (3) establishment of cottage industries, (4) continuance of maintenance allowance, (5) eradication of kans from their plots, (6) supply of Kharif seeds, and (7) improvement of their huts.

(c) The demands of the settlers for provision of adequate medical facilities and opening of a High School were forwarded to the Government of Madhya Pradesh for favourable consideration. As regards the other demands, they have been met to the extent indicated below:—

(i) The State Government have appointed a Cottage Industries Organiser to start suitable types of cottage industries for the benefit of the settlers.

(ii) The State Government have sanctioned maintenance loans @ Rs. 50/- per head to 73 settlers whose Rabi crops had been badly damaged in 1956.

(iii) The State Government have promised to arrange for the eradication of kans from the plots of the settlers after April, 1958.

(iv) The State Government have arranged for the supply of Kharif seeds to the settlers.

(v) It is proposed to reconstruct the huts of the settlers at an estimated cost of Rs. 1,500 per hut and funds required to meet the expenditure involved during the current financial year will be placed at the disposal of the State Government in due course.

Crop Planning

300. Shri Ball Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any programme of crop-planning being implemented in the country; and

(b) if so, the details of the scheme and the procedure adopted to draw up the plan?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). In India, agriculture is carried on in innumerable small holdings and it is

not practicable to enforce a cropping pattern through strict physical controls like regulation of acreages. In view of this, no programme of crop-planning is being enforced in the country. However, targets of agricultural production are fixed for principal crops under our Five Year Plan for the country as a whole for different states as also for certain lower administrative levels and necessary guidance and help are given by the State agriculture and community project departments.

Akburpur-Tanda Line

301. **Shri Kalika Singh:** Will the Minister of Railways be pleased to state when the Akburpur-Tanda dismantled broad gauge railway line on the Northern Railway will be restored?

The Deputy Minister of Railways (Shri Shahansawaz Khan): The proposal is under reinvestigation and no decision has yet been taken. Owing to the paucity of funds and shortage of essential materials during the Second Five Year Plan the chances for the restoration of this line are remote in the near future.

Central Storage Depot, Cannanore

302. { **Shri A. K. Gopalan:**
Shri Kadiyan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the salaries of watchmen employed in the Central Storage Depot, Cannanore (Kerala) were not paid to them regularly from the 1st July, 1957 onwards; and

(b) if so, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Yes, Sir. There was unfortunately delay in payment of salary to six of the newly appointed watchmen as the officer in charge of the depot was awaiting approval of the Regional Director. The men have been paid already.

Indian Central Oilseeds Committee

303. **Shri Vajpayee:** Will the Minister of Food and Agriculture be pleased to state the decisions taken at the first meeting of the joint committee of the Indian Central Oilseeds Committee and the Council of Scientific and Industrial Research on the 30th December, 1957, at Delhi?

The Minister of Food and Agriculture (Shri A. P. Jain): The Joint Committee which met on the 30th December, 1957 at Delhi took the following decisions:—

(i) to constitute a Technical Sub-Committee of the Joint Committee for the purpose of examining new schemes and extension proposals in respect of the current schemes, scrutinising annual and final reports and technical programmes;

(ii) the allocation of projects to be executed under the Development Programme on Vegetable Oil Research included in the Second Five Year Plan should be made amongst the 6 Institutes viz.

1. Regional Research Lab., Hyderabad.
2. National Chemical Lab., Poona.
3. Central Food Tech. Res. Inst., Mysore.
4. Harcourt Butler Tech. Inst., Kanpur.
5. Oil Tech. Institute, Anantapur.
6. Deptt. of Chem. Tech. Bombay University, Bombay.

(iii) to constitute small Sub-Committees for each of the major projects viz.

1. Oil milling.
2. Non-edible Oils.
3. Solvent Extraction.
4. Cottonseed oil.
5. Castor oil.
6. Fatty Acids.
7. Animal Fats.